

ITEM NO.12

COURT NO.5

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 629/2022

JARNAIL SINGH & ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA & ORS.

Respondent(s)

(IA No. 15287/2022 - APPLICATION FOR PERMISSION
 IA No. 15289/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 89078/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 25195/2018 - CLARIFICATION/DIRECTION
 IA No. 122323/2019 - CLARIFICATION/DIRECTION
 IA No. 81299/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 102930/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 112335/2021 - EXEMPTION FROM FILING O.T.
 IA No. 80533/2018 - INTERVENTION APPLICATION
 IA No. 89075/2020 - INTERVENTION APPLICATION
 IA No. 112333/2021 - INTERVENTION APPLICATION
 IA No. 25199/2018 - INTERVENTION APPLICATION
 IA No. 106247/2018 - INTERVENTION APPLICATION
 IA No. 15288/2022 - INTERVENTION APPLICATION
 IA No. 92623/2020 - INTERVENTION APPLICATION
 IA No. 97565/2018 - INTERVENTION APPLICATION
 IA No. 167019/2021 - INTERVENTION APPLICATION
 IA No. 11323/2021 - INTERVENTION/IMPLEADMENT
 IA No. 81298/2020 - INTERVENTION/IMPLEADMENT
 IA No. 93083/2017 - INTERVENTION/IMPLEADMENT
 IA No. 102927/2020 - INTERVENTION/IMPLEADMENT
 IA No. 105861/2018 - INTERVENTION/IMPLEADMENT
 IA No. 86780/2018 - INTERVENTION/IMPLEADMENT
 IA No. 132052/2020 - WITHDRAWAL OF CASE / APPLICATION)

WITH

C.A. No. 4880/2017 (XVI)
 (IA No. 52639/2022 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 82424/2018 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 83156/2020 - CLARIFICATION/DIRECTION
 IA No. 192918/2019 - CLARIFICATION/DIRECTION
 IA No. 83159/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 83155/2020 - INTERVENTION/IMPLEADMENT
 IA No. 146903/2018 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

C.A. No. 4878-4879/2017 (XVI)

C.A. No. 4876-4877/2017 (XVI)
 (FOR ON IA 4/2016)

C.A. No. 4881/2017 (XVI)

C.A. No. 4882/2017 (XVI)

C.A. No. 517-519/2022 (XVI)

(IA No. 68512/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT IA No. 68513/2019 - EXEMPTION FROM FILING O.T.)

Date : 21-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

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Mr. Akhileshwar Jha, Adv.
Ms. Deepti Chawla, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. T.K. Nayak, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List Civil Appeal Nos.4880/2017, 4882/2017 and
517-519/2022 along with Civil Appeal No.629/2022
etc., already noted for 11.05.2022.

Additional documents, if any, be filed in the
meanwhile.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master